- (a) whether there is a cadre of Sikshya Karmi' being recruited by the State Governments.
- (b) the recruitment rules framed by the Union Government thereof
- (c) whether there is any provision to ensure that only the local persons from the village itself are appointed to the village schools, and
- (d) the criteria adopted in Orissa in this regard?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE) (a) to (d) The recruitment of personnel in State Education Departments is the responsibility of the States and the Centre does not lay down recruitment rules for any post created in the State Governments

Educational personnel called Sikshya Karmis' are being appointed in the States of Orissa and Rajasthan According to information available in Orissa, 'Sikshya Kendras' are selected' on among trained matriculates or in the case of SC/STs only matriculates by a Committee constituted for every Education District. They are paid a consolidated salary in the first four years and a primary school teacher's scale thereafter.

Funds for the Maintenance of Ram Swaroop T.B. Hospital

942 SHRICM NEGI Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

- (a) whether the Union Government are aware of the dilapidated conditions of the equipments and the building of the Ram Swaroop T.B. Hospital, Mehrauli, New Delhi,
 - (b) if so, the funds sanctioned and

- released during the year 1990-91 for the maintenance of this institution,
- (c) whether the funds sanctioned are adequate, and
- (d) If not, the steps being taken on priority basis to strengthen the hospital which is on the verge of collapse?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR SHAKEELUR REHMAN) (a) Yes, Sir

- (b) Rs 54 50 lakhs has been allocated in Budget Estimate of 1990-91 Till now Rs 35 00 lakhs has been released
- (c) and (d) Grants are given subject to availability of resources. The Government has already taken over the management of the hospital. The Hospital has been registered as a Society under Societies. Registration Act XXI of 1860 and is known a Lala Ram Sarup Institute of TB and Allied Diseases.

For the Eighth Five Year Plan, a proposal of Rs 12 82 crores for the above Institute has been forwarded to Planning Commission

Working of FPS in Delhi

- 943 SHRI RAJDEV SINGH Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state
- (a) whether the Government are aware that FPS owners in Delhi indulge in malpractices in quality and quantity while distributing ration,
- (b) If so, the action taken to stop such malpractices,
- (c) whether the FPS owners are required to maintain complaint registers.
 - (d) whether the concerned officials pay

surprise visits to FPS, and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN) (a) and (b) It is reported by Delhi Administration that a few instances of malpractices came to their notice and Departmental action was initiated against defaulting fair price shop owners

Wheat and rice d stributed through fair price shops are checked by FCI officials for conformity to quality standards before delivery to fair price shops by Delhi State Civil Supplies Corporation

The Food and Civil Supplies Department, Delhi Administration conducts regular and surprise checks to minimise malpractices by fair price shop owners. A control room has been set up by them for receiving complaints.

- (c) Yes, Sir
- (d) and (e) Yes, Sir Field staff of Delhi Administration undertake frequent checks on fair price shops

[Translation]

Targets of Family Planning

- 944 SHRI SANTOSH KUMAR GANGWAR Will the Minister of HEALTH ANDFAMILY WELFARE be pleased to state
- (a) whether cases of tubectomy carried on persons above the age of 70 years has been reported from a number of States,
 - (b) if so, the details thereof,

- (c) the instructions given in this regard,
- (d) whether family planning targets have been fixed for various States.
 - (e) if so, the details thereof, and
- (f) whether the Government propose to introduce a policy of discouragement/disincentives to make Family Planning a success?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY) (a) to (c) Under the National Family Welfare Programme only those couples with wives in the age group of 15-44 years are to be considered eligible couples for Family Planning The States/ Union Territories have been given instructions to provide sterilisation services only to eligible categories of persons. However, no specific reports from the States are available about tubectomies having been performed on-persons above the age of 70 years.

- (d) and (e) A statement giving Statewise and method-wise Family Planning targets fixed for 1990-91 is given in the attached statement
- (f) To make family planning a success, the policy of dismcentive/discouragement is already in practice in relation to Government servants in certain spheres e.g. no maternity leave is at present admissible to female Government servants for the third child and grant of educational allowance has been restricted to two children. However, for the general public (including Government servants) no new disincentive schemes have so far been finalized.